

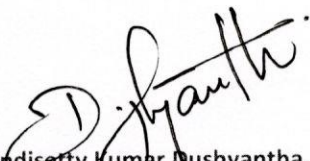
SCHEDULE II FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF UNISHIRE HOUSING LLP		
1.	NAME OF CORPORATE DEBTOR	UNISHIRE HOUSING LLP
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	01/02/2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR INCORPORATED/ REGISTERED	RoC-Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	AAA-7837
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No. 42, Castle Street, Ashok Nagar, Bangalore 560025, KA, IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	7 th January 2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	08 th January 2020 (Order received on 29 th January 2020)
		Mr. Kondisetty Kumar Dushyantha No. 404/2, 7 th Main, 9 th Cross, 2 nd Block, Jayanagar Bengaluru, - 560011. Email: 1. dushyanthak@gmail.com 2. unishireip@gmail.com Mobile No. 900003149
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	IBBI/IPA-002/IP-N00237/2017-18/10688
9.	LAST DATE FOR SUBMISSION OF CLAIMS	07.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Bengaluru) has ordered the commencement of liquidation of Unishire Housing LLP on 08.01.2020.

The stakeholders of Unishire Housing LLP are hereby called upon to submit a proof of their claims, on or before 07.02.2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Kondisetty Kumar Dushyantha,
IBBI/IPA-002/IP-N00237/2017-18/10688:
Date: 29.01.2020
Place: Bengaluru

